

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3787  
ANSWERED ON:18.02.2014  
IHRO REPORT ON CRIME  
Singh Shri Pradeep Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a report brought out by the International Human Rights Organisation (IHRO) has indicated a rising trend in the number of cases of rape and sexual violence in India;
- (b) if so, the details thereof;
- (c) whether the IHRO has highlighted the lack of implementation of laws at the ground level as the reason for the failure to check incidents like naxal attacks despite the existence of stringent laws; and
- (d) if so, the details thereof along with the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (d): The Ministry of Home Affairs is not aware of any such report in this regard. As per the Seventh Schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations. However, Government of India is deeply concerned with the welfare of women and children; and through various schemes and advisories to the State Government/Union Territory Administrations, augments the efforts of the States/UTs.